

(iii) inadequate rest of TTEs at headquarters.

(c) The points raised in the Memorandum are under examination.

Recommendation of the Fuel Policy Committee on Oil

*105. SHRI RAMSHEKHAR PRA-SAD SINGH;

SHRI P. M. MEHTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Fuel Policy Committee has suggested that the buffer stocks of oil should be kept for the emergency;

(b) if so, what are the other main recommendations made by the Committee with regard to the oil policy;

(c) which of them have been accepted by Government; and

(d) steps being taken to implement them?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) The Fuel Policy Committee have recommended that India's oil policy should be based on an understanding of the international oil situation. It should be designed with the specific objectives of (i) reducing the quantity of oil products to be imported; (ii) reducing the total foreign exchange expenditure; and (iii) improving the security of supplies of crude and oil products required from sources outside the country.

(c) and (d). The Report of the Fuel Policy Committee is under examination.

Production of Low priced Janta Soap

*106. SHRI BIREN ENGTI;

SHRI VEKARIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have lifted price control over all varieties of soap;

(b) whether manufacturers have agreed to market a standardised soap to be called 'Janta soap' for the lower income group at Re. 1/- a cake; and

(c) if so, when the undertaking was given and when the soap would appear in the market?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) Yes, Sir.

(b) Yes, Sir. The agreed price was Re. 1.00 to Re 1.05 per cake of 100 grams.

(c) The undertaking was given on 19th September, 1974; one manufacturer introduced the Janta variety of toilet soap in Delhi, Lucknow and Chandigarh areas during the last week of October and another in the Bombay area during the first week of November.

Shortage of Drugs

*107. SHRI D. D. DESAI;

SHRI ANADI CHARAN DAS:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a large number of drugs continue to be in short supply throughout the country even after steps were promised to remedy the situation;

(b) if so, reasons therefor; and

(c) whether the shortage is due to large scale cornering of drugs?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) to (c). No, Sir. There is no general or acute shortage of drugs. As there are about 2,300 drugs and pharmaceutical units in this country and the number of formulations manufactured by these units run into thousands, occasional shortage of certain proprietary branded preparations for which similar preparations of other manufacturers are usually available, do occur from time to time. The international availability of bulk drugs, drug intermediates and chemicals became difficult during the later half of 1973 and early months of 1974 due to petroleum crisis. This had an adverse effect on the delivery schedule of certain items which are in the canalised list. Since then the situation in respect of the imported bulk drugs, drug intermediates and chemicals has also improved. Necessary steps are taken by the Government to relieve the shortages.

Balance Sheet Submitted by Maruti Ltd.

*108. **SHRI MADHU LIMAYE:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Maruti Ltd. have submitted their balance sheet to the Company Registrar, Delhi, for the year 1973-74;

(b) the total deposits collected from distributors and dealers as mentioned in the balance sheet;

(c) the loans and advances received from nationalised banks and public financial institutions as revealed in the latest balance sheet; and

(d) the names and remuneration and allowances of Managing Directors and other Directors during the year?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) Yes, Sir.

(b) An amount of Rs. 2,18,91,042 has been shown under the head "dealership deposits" in the balance sheet of the company for the year 1973-74.

(c) The amount of loans and advances outstanding against the company as shown in the balance sheet of the company for 1973-74 was Rs. 1,06,07,960. The details of this amount as given therein are as follows:—

Secured loans (from Banks)	Rs 59,53,735
Unsecured loans (from sources other than Banks)	Rs. 46,54,215

A further breakdown of the sources of loans and advances is not available in the balance sheet.

(d) The Managing Director of the company, Shri Sanjay Gandhi, received the following remuneration and allowances during the year 1973-74 as per the annual accounts of the company for 1973-74.

Salary:	Rs. 48,000
Perquisites:	Rs. 2,000
Car running and maintenance expenses (approx. value as per income Tax Rules, 1962)	
	Total: Rs. 51,000

The company has four other Directors namely:

- Shri M. A. Chidambaram, Chairman
- Shri Raunaq Singh
- Shri Vidya Bhushan
- Shri Kapil Mohan.

They have been paid an amount of Rs. 8,326 as travelling and conveyance expenses in 1973-74 as shown in the Profit and Loss Account of the company for the year.